

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : HEADQUARTERS
TIS HAZARI COURTS : DELHI

ORDER


As per the direction/approval of the Ld. Principal District & Sessions Judge (HQs.), the following court rooms are hereby changed/allotted with immediate effect:-

S. No.	Name of the Ld. Judicial Officer	From	To
1.	Ms. Richa Parihar, Ld. ASJ (FTSC) (POCSO)-01, Central	277	27
2.	Sh. Mohit Sharma, Ld. CCJ-cum-ARC, Central	27	277

Further, the space in Ahlmad Room No.280 presently being used by Ahlmad in the court of Ms. Richa Parihar is allotted to the Ahlmad posted in the Court of Sh. Mohit Sharma as there is enough space for Ahlmad in Court Room No.27.

17362-412-1

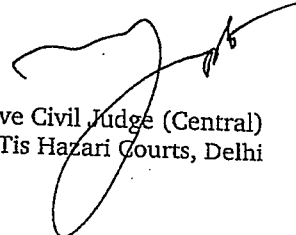
No...../CTB/THC/2022


(MIRUDUL GUPTA)
Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi

Dated : 27 JUL 2022

Copy forwarded for information & necessary action to:-

1. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
2. The PS to Ld. Principal District & Sessions Judge (West), Delhi.
3. The Ld. Officer Incharge, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
4. The concerned Ld. Presiding Officers.
5. The Ld. Chief Metropolitan Magistrate (Central/West), Delhi.
6. The Ld. Admn. Civil Judge (West District), THC, Delhi.
7. The Secretary, Bar Association, THC/PHC/Saket/KKD/Rohini & Dwarka Court Complex, Delhi/New Delhi.
8. The A.O. (Judl.)/Incharge, Judicial Branch, Administration Branch (I, II, III), General Branch, Accounts Branch, R & I Branch, Care Taking Branch, Computer Branch, Filing Section & Facilitation Centre, THC, Delhi.
9. The PRO/APRO/Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
10. The Incharge, Care Taking Branch (West), Tis Hazari Courts.
11. Telephone Operator, THC, Delhi.
12. Notice Boards, THC, Delhi.


Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi